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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 28 /2015-2020 New Delhi, Dated the 25<sup>th</sup> August, 2022

Subject: - Amendment in Import Policy Artemia Cyst under ITC (HS) Code 0511 91 40 of Chapter-05 of ITC (HS), 2022, Schedule-I (Import Policy)

S.O. (E): In exercise of powers conferred by Section 3 and section 5 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy (FTP) 2015-2020, as amended from time to time, the Central Government hereby amends the import policy of ITC (HS) 05119140 of Chapter 05 of ITC (HS) 2022, Schedule 1 (Import Policy) as under:

ITC (HS) Code	Description	<b>Existing Import Policy</b>	Revised Import Policy
05119140	Artemia cyst	Restricted	Free

Effect of this Notification: The import policy of artemia cyst under ITC (HS) 05119140 is revised from 'Restricted' to 'Free'.

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